NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2016

NAME OF THE PETITIONER(S)

: S.SHANKAR

NAME OF THE RESPONDENT(S)

: CAPTAIN MEDIA PVT LTD + 21

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. D. PERVMAN SARANYAN FOR Millianus 142

ORDER

Shri D Peruman Saranyan, counsel for petitioners present. Counsel for petitioners stated that settlement talks between the parties are in the final stage and sought time for reporting the final outcome of the same. Time extended at request. Put up on 30.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)